CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

RA No.10**5**/2001 in OA 457/1997



New Delhi this the 10th day of August, 2001

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)

- 1.Azad Singh S/o Sh.Indraj Singh resident of C-368,Sector 22, Noida (UP).
- 2.Raj Karan Singh
 S/O Sh.Indraj Singh
 resident of C-368, Sector 22
 Noida (UP)

.. Review Applicants

(None for the applicants)

' VERSUS

- 1.Union of India through the Secretary, Ministry of Defence, South Block, Central Secretariat, New Delhi.
- 2.Air Force, Incharge Administration, Air Force Head Quarters,N/Delhi.
- 3.Air Officer Commanding, Air Force Station, New Delhi Chief Administrative Officer, Air Force Station, New Delhi-3 Office Incharge, Air Force Canteen, Sector 21, Noida (UP) (Retd.) Sqdn Ldr. M.S.Sharma, Manager, Air Force Canteen, Sector-21, Noida (UP)

.Respondents

(By Advocate Shri A.K.Bhardwaj)

ORDER (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)

None for the applicants even on the second call. In the circumstances, RA 105/1997 is accordingly rejected.

(Smt.Lakshmi Śwaminathan) Vice Chairman(J)

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